

## LOK SABHA DEBATES

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### LOK SABHA

### STATEMENT

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Tuesday, April 25, 1989/Vaisakha 5, 1911  
(Saka)

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(a) The Deptt. of Official Language have issued guidelines to all Ministries/Departments of the Government of India and, through them, to their attached/subordinate offices and undertakings, banks, corporations, etc. under their administrative control, regarding observance of Hindi day or Hindi week once a year. No instructions have, however, been issued on the observance of Hindi Fortnight.

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

### ORAL ANSWERS TO QUESTIONS

[*Translation*]

#### "Rajbhasha Pakhavara" Programmes

\*717 SHRI NIRMAL KHATTRI Will the Minister of INDUSTRY be pleased to state

(a) the details of the programmes organised during 'Rajbhasha Pakhavara' each year for the propagation and popularisation of Hindi by the Public sector undertakings, and

(b) the amount spent on these programmes every year?

[*English*]

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b) A statement is given below:-

Apart from the measures taken by public enterprises on ongoing basis for progressive use of Hindi in day-to-day administration, they have been observing Hindi Day/Hindi week to propagate and popularise the official language. Some of the programmes organised in connection with observance of Hindi Day/ Hindi Week include:-

- (i) Organisation of Hindi workshops to familiarise officers and staff with the official language policy of the Government, provisions of the Official Language Act, 1963 and the rules framed thereunder with a view to creating consciousness and accelerating the use of Hindi as official language.
- (ii) Organising Hindi noting and drafting competitions.
- (iii) Organising Hindi typewriting/ stenography competitions.
- (iv) Organising essay competitions.
- (v) Organising elocution contests for

- Hindi as well as non-Hindi speaking staff.
- (vi) Organising cultural programmes in Hindi including kavisammelan, drama and song competitions, poetry recitation competitions, etc.
- (vii) Exhibition and distribution of propagation material such as glossaries, magazines, etc
- (viii) Organisation technical official language seminar.
- (ix) Distribution of prizes, certificates, etc. for meritorious work done in Hindi.

(b) In several undertakings no separate financial provision is made on account of the expenditure incurred on observance of Hindi Day/Hindi Week, and the expenditure made on propagation and popularisation of the official language is debited to general administrative expenditure account. Hence, several public sector undertakings have expressed their inability to specifically indicate expenditure on this account. However, some public sector undertakings have been maintaining separate accounts of expenditure incurred on observance of Hindi Day/Hindi week. The information in respect of these undertakings, to the extent it is available, is indicated in the Annexure below:-

### ANNEXURE

*Amount spent by Public Sector Undertakings on organising Hindi Day/Week during last three years i.e. 1986-87, 1987-88 & 1988-89.*

Sl.No.	Name of Undertaking	(Amount in Rs.)		
		1986-87	1987-88	1988-89
1	2	3	4	5
1.	Artificial Limbs Mfg. Corp. of India	1,500	1,500	2,000
2.	Bharat Aluminium Co. Ltd.	9,130	NA	11,394
3.	Bharat Gold Mines Ltd.	750	1,000	1,500
4.	Bharat Heavy Electricals Ltd.	22,000	22,000	23,000
5.	Bharat Petroleum Corpn. Ltd.	NA	1,10,000	2,00,000
6.	Bharat Refractories Ltd.	7,000	7,000	8,5000
7.	British India Corpn. Ltd.	5,210	6,338	NA
8.	Cement Corpn. of India Ltd.	2,050	3,450	3,340
9.	Central Inland Water Transport Corp.	3,786	2,602	4,867
10.	Central Warehousing Corp.	1,000	18,876	19,470
11.	Coal India Ltd.	NA	NA	10,000
12.	Cochin Refineries Ltd.	2,895	6,080	5,976
13.	Cochin Shipyard Ltd.	2,100	3,000	3,000

5	<i>Oral Answers</i>	VAISAKHA 5, 1911 (SAKA)	<i>Oral Answers</i>	6
1	2	3	4	5
14.	Cotton Corp. of India Ltd.	NA	NA	30,000
15.	Dredging Corp. of India Ltd.	5,000	5,000	5,000
16.	Electronics Corp. of India Ltd.	NA	NA	8,000
17.	Electronics Trade & Tech. Dev. Corp.	NA	NA	550
18.	Engineers India Ltd.	NA	NA	25,000
19.	Engineering Projects (India ) Ltd	NA	3,000	3,000
20.	Export Credit Guarantee Corp. of India	3,4000	7,050	8,000
21.	Fertilizer Corp. of India	9,000	9,000	9,000
22.	Fertilisers & Chemicals (Trav.) Ltd.	3,500	4,525	4,994
23.	Food Corporation of India Ltd.	NA	NA	2,100
24.	Hindustan Aeronautics Ltd.	7,400	7,100	NA
25.	Hindustan Antibiotics Ltd.	NA	NA	12,000
26.	Hindustan Copper Ltd.	60,000	60,000	60,000
27.	Hindustan Insecticides Ltd.	1,200	1,750	3,800
28.	Hindustan Latex Ltd.	NA	NA	8,000
29.	Hindustan Organic Chemicals Ltd.	NA	NA	2,000
30.	Hindustan Petroleum Corp. Ltd.	NA	NA	43,171
31.	Hindustan Photo Films Mfg. Co. Ltd.	3,193	3,147	6,900
32.	Hindustan Prefab Ltd.	650	1,100	NA
33.	Hindustan Salts Ltd.	NA	NA	568
34.	Hindustan Steel Works constn. Ltd.	12,000	18,000	35,000
35.	Hindustan Shipyard Ltd.	777	1,884	4,000
36.	Hindustan Vegetable Oils Corp.	NA	NA	1,220
37.	Hindustan zinc Ltd.	1,40,000	1,50,000	1,57,000
38.	Housing & Urban Dev. Corp. Ltd.	NA	NA	1,475

7	Oral Answers	APRIL 25, 1989	Oral Answers	8
1	2	3	4	5
39.	Indian Tourism Dev. Corp. Ltd.	3,750	4,400	4,300
40.	Indian Airlines	NA	NA	31,054
41.	Indian Oil Corpn. Ltd.	NA	44,229	45,240
42.	Indian Railway Constn. Co. Ltd	NA	NA	10,500
43.	Indian Road Constn Corp. Ltd.	425	425	350
44.	Indian Telephone Industries Ltd.	18,000	18,000	18,000
45.	Instrumentation Ltd.	NA	9,164	12,873
46.	International Airport Authority of India Ltd.	NA	NA	2,361
47.	Jute corp. of India	NA	NA	800
48.	Kudremukh Iron Ore Co. Ltd.	2,800	3,300	3,010
49.	Lubrizol India Ltd.	NA	NA	3,018
50.	Mahanagar Telephone Nigam Ltd.	NA	NA	26,450
51.	Maganese Ore (India) Ltd.	770	17,950	27,304
52.	Maruti Udyog Ltd.	NA	24,000	35,000
53.	Mazagaon Dock Ltd.	15,225	12,467	15,196
54.	Metal Scrap Trade Corp. Ltd.	6,000	8,500	11,000
55.	Mineral Exploration Corp. Ltd.	2,075	3,200	4,000
56.	Mining & Allied Machinery Corp. Ltd.	8,000	8,000	8,000
57.	Modern Food Industries (India) Ltd.	NA	NA	500
58.	National Aluminium Co. Ltd	200	450	900
59.	National Bicycle Corp. of India Ltd.	NA	2,303	NA
60.	National Building Constn. Corp. Ltd	NA	NA	235
61.	National film Dev. Corp. Ltd.	14,500	14,500	14,500
62.	National handloom Dev Corp. Ltd.	NA	NA	3,500
63.	National Industrial Dev. Corp. Ltd.	500	500	1,800

9	Oral Answers	VAISAKHA 5, 1911 (SAKA)	Oral Answers	10
1	2	3	4	5
64.	National Instruments Ltd.	NA	NA	500
65.	National Jute Mfg. Corp. Ltd.	25,000	25,000	25,000
66.	National Mineral Dev. Corp. Ltd.	73,429	75,828	71,214
67.	National Newsprint & Paper Mills Ltd.	NA	NA	8,000
68.	National Research Dev. Corp. Ltd.	NA	NA	2,564
69.	National Seeds Corpn. Ltd.	NA	NA	19,350
70.	National Small Industries Corp. Ltd.	259	675	325
71.	North Eastern Electric Power Corp. Ltd.	NA	NA	8,500
72.	Oil & Natural Gas Commission	95,000	95,000	2,25,000
73.	Pawan Hans Ltd.	NA	NA	1,4000
74.	Projects & Dev. India Ltd.	NA	3,800	4,080
75.	Rashtriya Chemicals & Fertilizers Ltd.	NA	NA	1,615
76.	Rashtriya Ispat Nigam Ltd. (Visakhapatnam Steel Project Ltd.)	2,053	2,505	4,611
77.	Semi-Conductor complex Ltd.	NA	NA	750
78.	Shipping Corp. of India Ltd.	NA	NA	15,000
79.	Sponge Iron India Ltd.	900	2,300	3,200
80.	Steel Authority of India Ltd.	1,37,573	1,02,708	1,57,798
81.	Tannery & Footwear corp. of India Ltd.	500	500	940
82.	Telecommunication Consultant India Ltd.	10,000	10,000	10,000
83.	Water Power Consultancy Services (I) Ltd.	NA	NA	225
84.	Bharat Process & Mechanical Engineers Ltd.	150	150	150
85.	Bharat Wagon & Engg. Co. Ltd.	NA	NA	5,000
86.	Braithwaite & Co. Ltd.	NA	NA	1,470
87.	Burn Standard Co. Ltd.	NA	NA	500

11	Oral Answers	APRIL 25, 1989	Oral Answers	12
1	2	3	4	5
88.	Jessop & Co. Ltd.	NA	NA	50,000
89.	Bridge & Roof Co. (I) Ltd.	NA	NA	3,200
90.	Tungabhadra Steel Products Ltd.	NA	NA	30,000
91.	Central Mine Planning & Design Institute Ltd.	NA	NA	12,400
92.	Eastern Coalfields Ltd.	20,000	20,000	20,000
93.	South Eastern Coalfields Ltd.	NA	NA	6,000
94.	Western Coalfields Ltd.	4,171	8,60.5	7,154
95.	Maharashtra Antibiotics & Pharmaceuticals Ltd	NA	NA	151
96.	Mandya National Paper Mills Ltd.	NA	NA	12,000
97.	Mica Trading Corp. Ltd.	NA	3,300	3,670
98.	N.T.C. (Delhi Punjab & Rajasthan) Ltd.	12,279	11,298	17,279
99.	N.T.C. (Gujarat) Ltd.	NA	NA	2,500
100.	N.T.C. (M.P.) Ltd.	NA	NA	10,480
101.	N.T.C. (Tamil Nadu & Pondicherry) Ltd.	NA	29,179	29,955
102.	N.T. C. (U.P) Ltd.	5,000	5,000	6,000
103.	Handicrafts & Handlooms Export Corp. of India Ltd.	NA	NA	14,200
104.	Goa Shipyard Ltd.	NA	NA	4,735
105.	N.T.C. (Andhra Pradesh, Karnataka, Kerala & Mahe) Ltd.	NA	NA	2,150

[Translation]

SHRI NIRMAL KHATTRI: Mr. Speaker, Sir, the hon. Minister in his reply to the question has furnished a statement giving details of the programmes being organised by the public undertakings with regard to official language. I would like to know whether for the propagation and progressive use of Hindi in official work, observing "Hindi Week"

and Hindi Day it is the only activity or something concrete is being planned to propagate and make progressive use of the language, I feel that by expressing a few good wishes while observing these days, simply pay homage on these occasions. I want to ask the hon. Minister whether there is any concrete scheme through which there will be progressive use of Hindi in Official work, Hindi will be propagated and departments

affiliated to public undertakings will make maximum use of Hindi in their official work.

[*English*]

SHRI J. VENGAL RAO: Sir, the Government is very much interested to encourage this. The hon. Member, Mr. Tulsi Ram is the Chairman of the Sub-Committee of the Hindi Samiti, coming from the Parliament House, Sir, You ask him how our Department is working in this respect, he will tell you.

[*Translation*]

MR. SPEAKER : You have quoted Shri Tulsiram . There can be no other better witness than him.

SHRI NIRMALAKHATTRI: Mr. Speaker, Sir, it is unfortunate that a question put in connection with official language is not being replied in Hindi but in English. Secondly, I would like to tell the hon. Minister that he has taken oath of the constitution and Hindi has been given the Status of official language in the same constitution. In view of this, will he make some efforts to learn Hindi, whether by participating in Hindi Days' or Fortnightly programmes being organised by his Ministry or otherwise.

MR. SPEAKER: He know Hindi.

PROF. MADHU DANAVATE: If not Hindi, please give the reply in Telugu. (*Interruptions*)

[*English*]

SHRI J. VENAL RAO: Sir, South Indians are more interested than the North Indians in respect of Hindi.

Sir, every year on the 14th December, I participate in the celebration day and speak in Hindi by transliterating it in English.

[*Translation*]

SHRI BALKAVI BAIRAGI: Mr. Speaker, Sir, it may be verified from Shri Tulsiram that

the committee to which the hon'ble Minister has referred at one time or the other, he was also a member of the sub-committee. There has been maximum violation of the Official Language Act by the public undertakings under his Ministry. Advertisements are being given to Hindi newspapers in English. I have produced myself clippings of hundreds of such advertisements. You have noting to do with the annual programmes being organised by the Ministry of Home Affairs. I want to know whether you will give an assurance that you will instruct the undertakings under your Ministry that they should fully implement the Official Language Act and at least carry out the programmes that have been given to them.

PROF. MADHU DANAVATE: At least say 'yes' in Hindi (*Interruptions*)

[*English*]

SHRI J. VENGAL RAO: Sir, we are giving instructions to all the public undertakings to use Hindi more and more. But our Department is not the Department of monitoring Hindi. The Monitoring Department is the Official Language Department in the Ministry of Home Affairs.

#### **Pricing Structure of Automotive Tyres**

\*718. SHRI INDRAJIT GUPTA†  
SHRI BALWANT SINGH RAMMOOWALIA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Bureau of Industrial Costs and Prices (BICP) has stressed the need for Government intervention to regulate the pricing structure of automotive tyres; and

(b) if so, the details thereof and the reaction of Union Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and